

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 48**

**CP 59/2015**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES:      **SHAILESH N SHAH & ANR V/s SUNSHINE**  
**REALTORS PVT LTD & ORS**

Section 397-398 of the Companies Act, 2013

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**ORDER**

1. Mr. Nishant Sasidharna, Advocate appeared for the Petitioner.
2. None present for the Respondent.
3. Learned Counsel for the Petitioner informs that settlement talks have failed and the petition has to be heard on merit.
4. List this matter on **10.05.2024** for final hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna